

ITEM NO.8

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.S. NO. 194053 of 2022 in CRL.A. NO. 337 OF 2022 IS TO BE LISTED.)

WITH

CrI.A. No. 337/2022 (II)
(FOR GRANT OF BAIL ON IA 194053/2022
IA No. 194053/2022 - GRANT OF BAIL)

Date : 02-01-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR
Mr. Shiv Sagar Tiwari, AOR

For Respondent(s) Mr. V.K. Shula, Adv.
Mr. Sugam Mishra, Adv.
Ms. Pooja Aggarwal, Adv.
Mr. Umesh Burnwal, Adv.
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let copy of the application be served upon the learned counsel
for the State of Uttar Pradesh.

List after four weeks on a non miscellaneous day.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR